

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1690
ANSWERED ON:05.03.2015
MISUSE OF CAPART FUNDS
Sahu Shri Tamradhwaj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of such different Non-Governmental Organizations (NGOs) in the country including Chhattisgarh to which funds have been given by Council for Advancement of People's Action and Rural Technology (CAPART) during the last three years and the current year, State/ UT-wise and year-wise;
- (b) whether the Government has received certain complaints regarding irregularities and misutilisation of funds by the said NGOs;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard and the details of NGOs blacklisted by the Government during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a)to(c) : CAPART has not provided any funds to Non-Governmental Organisations (NGOs) in the country including Chhattisgarh during the last three years and the current year.
- (d) Details of NGOs blacklisted by CAPART and other agencies reported to CAPART during the last three years and the current year is given at Annexure-I & Annexure – II respectively.